

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA


C.P.No.166/KB/2015

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh  
2. Hon'ble Member (J) Shri Jinan K.R

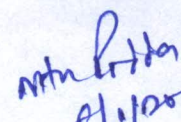
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08<sup>th</sup> January 2018, 10.30 A.M

Name of the Company	Rupashree Bhattacharjee & Anr.-Versus-Howrah Haat Developers Pvt.Ltd. & Ors.		
Under Section	397/398		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. PATITA PARAN BISHWAL, Adv }  
2. SRISTI B. ROY, ADV } fchm

  
8/1/2018

1. NITU PODDAR, Pcs } Respondents  
1-5 & 9 to 20

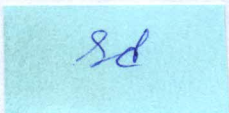
  
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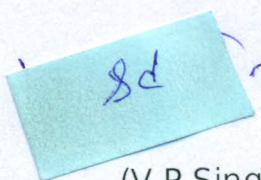
ORDER

Ld. Advocate for the petitioners and the Ld. Pr. CS for the respondents is present.

Pleadings are complete. Both the parties informed that written submissions has already been filed.

List it on 08/03/2018 for arguments.

  
(Jinan K.R.)  
Member (J)

  
(V.P.Singh)  
Member (J)